

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/134/ (IB)/2017  
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD  
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

DIRECTOR  
PALANIAPPAN

Per  
Respondent.  
15/9/17

**ORDER**

Counsel for petitioner called absent. Shri Palaniappan, Director of the respondent company present and stated that the settlement talks between the parties have reached to a final stage and prayed time stating that they are yet to receive certain documents from the Revenue Department for finalising the settlement. He also stated that he received information from the counsel for petitioner that he is unable to attend before the Tribunal due to personal inconvenience and prayed time for making submissions regarding the outcome of the settlement talks. Time extended at request. Put up on 03.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**